

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 02.01.2020

NOTICE

Take notice that the matters of 02.01.2020 in the Chairperson's Court Cause list from S. No-20 and onwards will be taken up at 02:15 PM.

Copy to: -

- 1. Notice Board**
- 2. Reception**
- 3. Record File**
- 4. Website: www.nclat.nic.in**

By Order

-sd/-

Registrar